

**In the Court of Chief Judicial Magistrate court  
Bangalore Rural District, Bangalore  
Cause list dated 23-09-2020**

<b>Morning Session</b>	<b>Afternoon Session</b>
<b>Objections</b> 1. CR. 120/2020 2. CR. 149/2020 3. CR. 5261 /2020 4. CC. 7959/2019  <b>Hearing</b> 5. Cmis. 169/2020 6. Cmis. 32/2019 7. FOC. 1/2020 8. CR. 145/2020 9. CR. 118/2020 10. CC. 3640 /2020 11. CR. 238/2020	<b>Hearing</b> 1. CR. 188/2019 2. CC. 3231/2018 3. CC. 11296 /2019 4. PCR Muniraju/20 5. PCR Muniswamy/20  <b>Arguments</b> 6. CC. 8422 /2018

  
22/9/2020  
Chief Judicial Magistrate  
Bangalore Rural District, Bangalore.  
Bangalore

**Note: All the advocate are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.**

**In the court of II Addl. Chief Judicial Magistrate  
Court Bangalore Rural District, Bangalore  
(Cause list dated: 23/09/2020)**

II ACJM, Bengaluru. 1 <sup>st</sup> session IO/Evidence	II ACJM, Bengaluru. 2 <sup>nd</sup> Session IO/Evidence/Arguments
1. Cr No. 76/2020	1. CC No. 7198/2017
2. CC No. 5749/2020	2. CC No. 1165/2018
3. CC No. 5672/2020	3. CC No. 3575/2018
4. CC No. 4682/2020	4. CC No. 1639/2018
5. CC No. 1877/2013	5. CC No. 10408/2018
6. CC No. 1870/2013	6. CC No. 9551/2018
7. CC No. 6897/2014	7. CC No. 5960/2018
8. CC No. 3748/2014	8. CC No. 11502/2019
9. CC No. 5792/2016	
10. CC No. 8681/2017	
11. CC No. 8809/2017	
12. CC No. 10619/2017	
13. CC No. 143/2017	

  
IIAddl, Chief Judicial Magistrate  
Bangalore Rural District, Bangalore.

Addl. Chief Judicial Magistrate  
Bangalore Rural District  
Bangalore

**Note:** All the advocate are requested to strictly follow SOP  
issued by the Hon'ble High Court of Karnataka.